

(c) if so, the reasons therefor;

(d) whether some manufactures of the Allopathic medicines are evading excise duty by using names of the Ayurvedic medicines; and

(e) if so, the steps taken by the Government to check it and the names of the such manufacturers?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a) Ayurvedic medicines are not covered under the Prices Control Order, 1995.

(b) and (c). No excise duties are levied on Ayurvedic medicines. However, 10% ad-valorem-excise duty is leviable as per Chapter 30 of Central-Excise Tariff Act 1985 on Ayurvedic/Unani/Siddha/Homoeopathy brand patent medicines.

(d) and (e). As per the information available, no such case has been reported.

#### **Non-Conventional Energy Sources**

2954. SHRI A. INDRAKARAN REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether any schemes have been prepared by the Rural Electrification Corporation to generate electricity from Non-Conventional Energy Sources.

(b) if so, the schemes developed by REC during the past two years; and

(c) the total amount spent by REC in developing these schemes and through which source it was met?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a) to (c). No scheme has been prepared by the Rural Electrification Corporation to generate electricity through Non-Conventional Energy Sources. However, during last two years, REC has provided financial assistance in respect of 11 number of schemes at an estimated cost of Rs. 87.71 crores for generating 39.19 MW of Power. These funds for financing the projects were provided from the Internal Resources of REC and assistance from Overseas Economic Cooperation Fund (OECF).

[Translation]

#### **Wind Monitoring Centres**

2955. SHRI SURENDRA PAL PATHAK: Will the PRIME MINISTER be pleased to state:

(a) whether some of the State Government have sent any proposals to the Union Government in regard to wind monitoring centres;

(b) if so, the details thereof and the status thereof;

(c) whether Uttar Pradesh Government has sent any proposal to launch a project to set up Bio-Gas Plants, Solar Power Pump-sets, Solar Chulhas and Solar Heaters in the State;

(d) if so, the time by which approval is likely to be accorded to said proposal; and

(e) the reasons for the delay in this regard, if any?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a) and (b). Under the National Wind Resources Assessment Programme operational in 25 States/U.Ts., 208 wind monitoring stations and 530 wind mapping stations have been sanctioned by the Ministry based on requests received from State Government. 85 potential locations which could be considered for wind power projects have so far been identified in the States of Tamil Nadu, Gujarat, Andhra Pradesh, Maharashtra, Madhya Pradesh, Karnataka, Kerala and Lakshadweep Island.

(c) to (e). Various programmes based on non-conventional energy sources are in operation in the State of Uttar Pradesh. These include, among others, family type biogas plants, community/institutional and night soil based bio-gas plants, Solar Power Pump-sets, Solar Cookers and Solar Water Heaters. Targets for these programmes are fixed in consultation with the State Government and funds are released depending upon the target and progress from time to time.

#### **Remote Sensing**

2956. SHRI SANAT KUMAR MANDAL: Will the PRIME MINISTER be pleased to state:

(a) whether attention of the Government has been drawn to the news-item "Farm data under-reported in India, says NRSA Report" appearing in the 'Economic times' New Delhi dated July 26, 1995;

(b) if so, the reaction of the Government thereto;

(c) the genesis of the National Remote Sensing Agency (NRSA) Report regarding farm data being under-reported; and

(d) the steps taken to reconcile the data and provide accurate data?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT